

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3745
ANSWERED ON:23.12.2004
DEAL WITH NEPAL OIL CORPORATION
Mandlik Shri Sadashivrao Dadoba

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has signed a agreement with Nepal Oil Corporation for laying a pipeline to carry Petroleum products; and
(b) if so, the details in this regard?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b): Indian Oil Corporation (IOC) has signed a Memorandum of Understanding (MoU) with Nepal Oil Corporation (NOC) on 9th September, 2004 for laying a pipeline from IOC's Raxaul Depot to NOC's Amlekhganj Depot. IOC and NOC have constituted a joint co-ordination committee for setting up a Joint Venture Company to undertake this project. It is proposed that this pipeline, with a designed capacity of 1.1 MMTPA, would transport petrol, diesel and kerosene. Action for carrying out a Feasibility Study for the project has been initiated.